

OFFICE ORDER

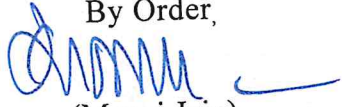
SUBJECT: SYSTEM OF HEARING OF MATTERS BEFORE DELHI HIGH COURT WITH EFFECT FROM 26.07.2021.

In continuation of this Court's Office Orders No.190/RG/DHC/2021 dated 20.03.2021, No.223/RG/DHC/2021 dated 08.04.2021, No.1/R/RG/DHC/2021 dated 18.04.2021, No.3/R/RG/DHC/2021 dated 19.04.2021, No. 4/R/RG/DHC/2021 dated 23.04.2021, No. 305/RG/DHC/2021 dated 15.05.2021 and No. 339/RG/DHC dated 28.06.2021, the Hon'ble Full Court has been pleased to order that all the Benches of this Court as well as the Courts of Registrars/ Joint Registrars (Judicial) shall continue to take up urgent matters, as per the existing arrangement, through videoconferencing, till 13.08.2021.

All other pending routine/ non-urgent matters listed before this Court from 26.07.2021 to 13.08.2021 shall stand adjourned *en bloc*, as per following schedule:

26.07.2021 (Monday)	10.09.2021 (Friday)
27.07.2021 (Tuesday)	13.09.2021 (Monday)
28.07.2021 (Wednesday)	14.09.2021 (Tuesday)
29.07.2021 (Thursday)	15.09.2021 (Wednesday)
30.07.2021 (Friday)	16.09.2021 (Thursday)
31.07.2021 (Saturday)	30.10.2021 (Saturday)
02.08.2021 (Monday)	17.09.2021 (Friday)
03.08.2021 (Tuesday)	20.09.2021 (Monday)
04.08.2021 (Wednesday)	21.09.2021 (Tuesday)
05.08.2021 (Thursday)	22.09.2021 (Wednesday)
06.08.2021 (Friday)	23.09.2021 (Thursday)
07.08.2021 (Saturday)	04.12.2021 (Saturday)
09.08.2021 (Monday)	24.09.2021 (Friday)
10.08.2021 (Tuesday)	27.09.2021 (Monday)
11.08.2021 (Wednesday)	28.09.2021 (Tuesday)
12.08.2021 (Thursday)	29.09.2021 (Wednesday)
13.08.2021 (Friday)	30.09.2021 (Thursday)

The Hon'ble Full Court has further been pleased to observe that physical hearings in this Court may be resumed in a restricted manner w.e.f. 16.08.2021 on an experimental basis, subject to further orders based on evaluation of the situation of the pandemic in the NCT of Delhi.

By Order,

(Manoj Jain)
Registrar General

405-437
Endst. No. _____/RG/DHC/2021

Dated: 22.07.2021

Copy forwarded for information & necessary action, if any, to:-

1. The Secretary General, Supreme Court of India, New Delhi
2. The Registrar Generals of all the High Courts in India.
3. The Secretary, Govt. of India, Ministry of Home Affairs, New Delhi

4. All Principal District & Sessions Judges, Delhi.
5. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi, with the request to circulate the Office Order to all the Principal Judges, Family Courts.
6. The Principal Secretary (Law, Justice & L.A), Govt. of N.C.T. of Delhi
7. The Secretary, Bar Council of India, New Delhi
8. The Secretary, Bar Council of Delhi, New Delhi
9. The Secretary, Supreme Court of India Bar Association, New Delhi
10. The Secretary, Delhi High Court Bar Association, New Delhi
11. The Member Secretary, Delhi Legal Services Authority (DLSA), Patiala House, New Delhi.
12. The Member Secretary, Delhi High Court Legal Services Committee, Delhi High Court.
13. The Commissioner of Police, Delhi Police, Delhi.
14. The Director (Academics), Delhi Judicial Academy, Delhi.
15. The Director of Prosecution, CBI, Block No. 3, II Floor, CGO Complex, Lodhi Road, Delhi.
16. The Director of Prosecution, Directorate of Prosecution, Tis Hazari, Delhi.
17. The Director General Narcotics Control Bureau, West Block, I Wing-5, Sector- 7, R.K. Puram, Delhi.
18. The Superintendent Jail, Tihar/Rohini/Mandoli, Delhi.
19. The Secretary, Delhi Bar Association, Tis Hazari, Delhi
20. The Secretary, Bar Association, New Delhi Courts, Patiala House, New Delhi
21. The Secretary, Bar Association, Karkardooma Courts, Shahdara, Delhi
22. The Secretary, Bar Association, Rohini Courts, Rohini, Delhi
23. The Secretary, Bar Association, Dwarka Courts, Dwarka, New Delhi
24. The Secretary, Bar Association, Saket Courts, Saket, New Delhi.
25. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice / All Registrars/ OSDs/ Coordinator (DIAC).
26. All Joint Registrars/Deputy Registrars/Assistant Registrars/Deputy Controller of Accounts/ Assistant Registrar (Library)/Joint Director (IT).
27. The Joint Registrar, Registrar General's Secretariat
28. Private Secretaries to all Hon'ble Judges.
29. All Admn. Officers (Judicial) / Court Masters/ Branch In-charge/Librarian.
30. P.A. to Registrar (IT) with the request to arrange to upload the Office Order on the website of this Court.
31. Copy to be displayed on the Notice Board.
32. Guard file.



(Geetha Gopinathan)
Joint Registrar (RG Secretariat)